

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

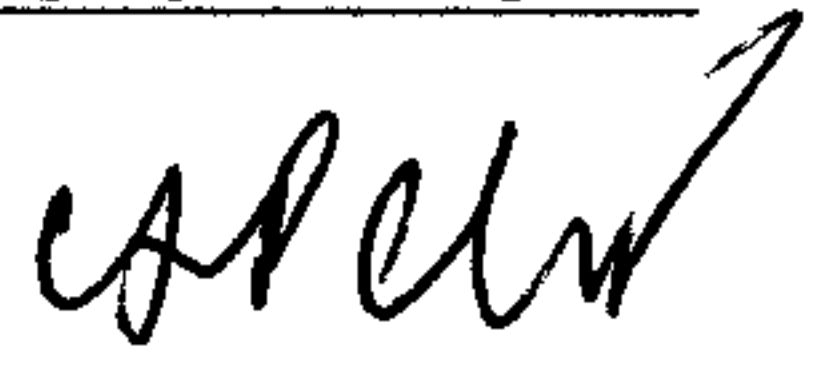
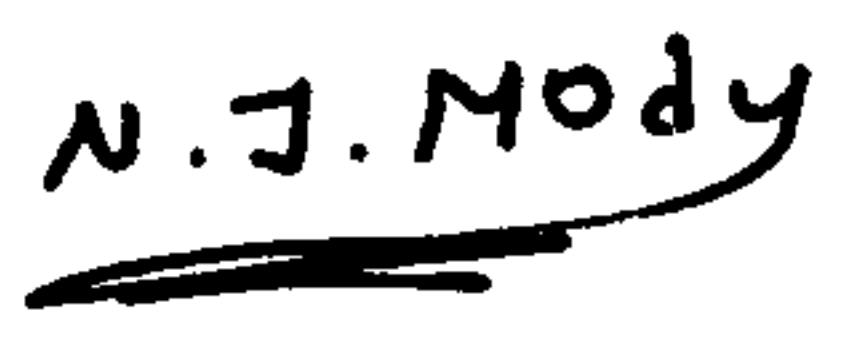
**IA 29 of 2018 with C.P. No. 195/241-242-246/NCLT/AHM/2017**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2019**

Name of the Company: Sanjay Bhagwanji Attara  
V/s.  
Komoline Aerospace Ltd. & Ors.

Section of the Companies Act: Section 241-242-246 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ayazan Patel (For, A.J. Vekhi)	Advocate Advocate	Petitioner	
2.	NAISHAL . J. MODY INSTRUCTED BY PAVAN . S . GODIAWALA	Adv.	Respondent : 2	

**ORDER**

The Parties are appeared through their respective Learned Counsels as above. <sup>stated</sup>

At the request of both side's Counsels, the matter is adjourned.

List the matter on 06.03.2019.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**

Dated this the 10th day of January, 2019.